

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 299 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
District & Sessions Judge,
Sivasagar.

Dated Guwahati, the 21st January, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJSV/STDR/F-87/0138, dtd. 07.01.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 10.01.2025 to the morning of 16.01.2025**. The Chief Judicial Magistrate, Sivasagar and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/ 300 /A, dated , 21-01-2025

Copy to:

✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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